Stocks of Edible Oils

4397. SHRI K. P. UNNIKRISHNAN: Will the PRIME MINISTER be pleased to state:

(a) the available stocks and supply position of edible oils in the country as on June 30, 1992;

(b) whether the Government propose to import edible oils like Palmolein for the next two quarters of the year 1992; and

(c) if so, the arrangements being contemplated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) No firm position of stocks of edible oils as on June 30, 1992 is available. There was, however, no report of scarcity of edible oil from any part of the country.

(b) Yes, Sir.

(c) The Canalising Agency, State Trading Corporations of India Ltd., will import edible oil in accordance with the procedure adopted by it.

D. A. to Trade Unions

4398. SHRI UDAY PRATAP SINGH: SHRI MANORANJAN BHAKTA:

Will the PRIME MINISTER be pleased to state:

(a) whether any decision has been taken by the Tripartite Committee appointed to review the formula for payment of De mess Allowance to the employees of the Central Public Sector Enterprises; (b) if so, the details thereof; and

(c) if not, the time by which the final dicision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) The tripartite DA Committee, at its meeting heldon 23rdJuly, 1992, unanimously decided to recommend the following to the Finance Minister and to the Government for approval:-

- IDA rate should be enhanced from Rs. 1.65 to Rs. 2.00 per point increase linked to AICPI 800 points w.e.f. 1.1.1989.
- (ii) The arrears from 1.1.1989 to 31.12.1991 would be credited to the Provident Fund of the employees to the extent of 5% and 50% would be disbursed in cash.
- (iii) Slab system should be considered for intorduction from 1992.

(c) Does not arise.

Float Glass Plant by Japan

4399. SHRI V. S. VIJAYARAGHAVAN: Will the PRIME MINISTER be pleased to state:

(a) whether Ashai Glass Company, Japan has agreed to invest Rs. 500 crore for setting up a float galss manufacturing plant near Bombay;

(b) if so, the details thereof; and

(c) the time by which this proposal project is likely to be completed?